CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No. 2078/2003

New Delhi this the 26th day of August, 2003

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

Sonu Mehrolia, S/O Shri Om Prakash, R/O 3227, 5430, New Chandawal, Jawahar Nagar, Delhi.

..Applicant

(By Advocate Shri Raj Singh, learned counsel through proxy counsel Shri R.K.Singh)

VERSUS

- G.N.C.T. of Delhi, through its Chief Secretary Players Building, I.P.Estate, New Delhi.
- The Director of Education, Directorate of Education, G.N.C.T.Old Secretariate, Delhi.
- The Dy.Director of Education, District Cntral Old Bharti Mohilla College, Jhandewallan, New Delhi.
- 4. The Principal, (Covt. Sarvodaya Bal Vidyalaya, Pahar Ganj, Delhi.

..Respondents

ORDER (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

After hearing the learned proxy counsel for some time, he seeks permission to withdraw the OA. Accordingly, OA is dismissed as withdrawn.

(Smt.Lakshmi Swaminathan) Vice Chairman (J)

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